

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 09/(MAH)/2016
CA No.

CORAM:





Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2016 AT 10.30 AM.

NAME OF THE PARTIES: Mr. Jayant Hariprasad Solanki & Ors.
V/s.
M/s. Setco Chemicals (India) Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Sharan Jagtiani	Adv for Resp.	
2	Ram Mallar	"	
3	Powhant Bore i/b bore legal chambers Cherag Balsara	Adv for Petitioners	
4	Satyam Dami i/b bore legal chambers	Adv for Petitioners	

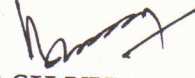
Order

C.P No. 09/241-242/NCLT/MB/MAH/2016

1. Both sides are present.
2. Having the Counsel appeared on behalf of the parties reported that settlement has already arrived at and they need some time to report settlement, at their request, time is extended modifying the order dated 19.07.2016 to maintain status quo over the Company

until the next date of hearing with a liberty to the Respondents to carry banking operations.

3. List this matter on 2nd August, 2016 at 10.30 a.m.



B.S.V. PRAKASH KUMAR
Member (Judicial)



V. NALLASEENAPATHY
Member (Technical)

Dated: 21th July, 2016.